

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 114

CP No.113/Chd/Hry/2023

IN THE MATTER OF:-

Peoplestrong Technologies Pvt. Ltd.

...Petitioner

Under Section: 66, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 30.08.2024.

12.07.2024
Tanvi

Sd/-
Court Officer